

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1048/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

T.C.P No. 1048/I&BP/NCLT/MB/MAH/2017

1. No one is present from the side of the Applicant.
2. This Petition is moved under the I&BP Code dated 30.05.2017.
2. The Registry is directed to issue Notice intimating the next date of hearing directing Petitioner to comply with the provisions of I&BP Code.
3. Adjourned to **4th August, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **04.07.2017**